

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2720/1997

New Delhi, this 19th day of August, 1998

Hon'ble Shri T.N. Bhat, Member(J)
Hon'ble Shri S.P. Biswas, Member(A)

(9)

S/Shri

1. B.M. Vats
2. G.S. Adhikari
3. Shiv Dhan
4. J.K. Gupta
5. S.C. Ahuja
6. N.L. Sapra
7. Krishan Kant
8. Bhagwan Singh
9. Raj Kumar
10. S.K. Nigam
11. Ved Prakash II
12. Vijay Kumar
13. Nand Lal
14. Sukhbir Singh

All working as Copy Holder under
Govt. of India Press, New Delhi ... Applicants

(By Shri O.P. Sood, Advocate)

versus

Union of India, through

1. Secretary
M/Urban Development & Employment
Nirman Bhavan, New Delhi
2. Director of Printing
Nirman Bhavan, New Delhi
3. Manager
Govt. of India Press
Mayapuri, Ring Road, New Delhi ... Respondents

(By Shri K.R. Sachdeva, Advocate)

ORDER(oral)

Hon'ble Shri T.N. Bhat

Learned counsel for the applicants seeks
permission to withdraw the OA as, according to him,
applicants may get the necessary relief in
pursuance of the judgement passed by us in OA
324/93. However, he seeks liberty to file a fresh
OA if the applicants are aggrieved by the order
that may be passed by the respondents.

19.8.98.

(10)

2. Permission sought for is granted. The OA is dismissed as withdrawn, and liberty is granted to the applicants to file a fresh OA, if so advised, if they are aggrieved by the order that may be passed by the respondents.

Biswas
(S.P. Biswas)
Member(A)

Bhat 19.8.98
(T.N. Bhat)
Member(J)

/gtv/